

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

PETITION NUMBER : TCP/4/2016

NAME OF THE TRANSFEROR : LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE : ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	S. MUKUNDAN Representing C.D. Mitharkar, Delhi	Petitioner	
2.	C. PRASANNA VENKATESH K. Gayathri Representing IC-SG	Respondent	

ORDER

Representing counsel for the petitioner present. Counsels for the respondent present. Petitioner counsel stated that they have not received any proposal for settlement. Respondent counsel prayed for time and stated that the senior counsel could not attend before this bench due to personal inconvenience. Respondents are directed to place the proposal for settlement and for hearing the submissions on both sides put up the matter on 18.01.2018.

- sd -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)